

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 232 of 2014 & IA-369 of 2014

Dated : **8th July, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Pune Power Development Pvt. Ltd.	Appellant(s)
Versus		
Karnataka Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Ms. Jaggi for PPDVL

Counsel for the Respondent(s) : Ms. Srishti Govil for R-2 & R-3

ORDER

At the request of the Learned Counsel of the Appellant, post this appeal for arguments on 13th Sept, 2016. This appeal is to be treated as fresh because only a minor part of the argument took place in the past before this bench.

Post this matter for arguments on **13th Sept, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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